

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2016
C.A. No. 03/2016



CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Rajinder Kaur
V/s
Tristar Air Conditioning Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Anil Vanner	Adv. for Respondent	
2)	MR. PHATEEK PATI i/s KEYSTONE PANTULA	Adv. for PETITIONER	

ORDER

C.A. No. 03/2016 in T.C.P. No.43/397-398/NCLT/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. The Matter connected with this case is pending before Hon'ble Supreme Court and is listed on 25.01.2017, hence the Petition is posted to **06.02.2018.**

11.12.2017
Aah

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)